

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5005  
ANSWERED ON:28.04.2005  
ALLOTMENT OF RAILWAY LAND ON LEASE BASIS  
Mahato Shri Bir Sing;Patel Shri Jivabhai Ambalal

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the government has allotted the railway land to railway staff on lease basis for producing foodgrains;
- (b) if so, the details alongwith the reasons for giving railway land on lease basis to railway staff;
- (c) the rate at which the land given on lease basis; and
- (d) the work done in this direction during the last two years, zone-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU )

- (a): No, sir. However, in order to prevent encroachment allotment of railway land on licence basis to Railway employees working in Group C and D categories have been permitted for growing vegetables etc. in identified urban areas.
- (b) to (d): Do not arise.